

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION No.878
TO BE ANSWERED ON 23.07.2018

Higher Education Regulatory Authority

**878. SHRI ANANDRAO ADSUL:
SHRI E.T. MOHAMMED BASHEER:
SHRI ADHALRAO PATIL SHIVAJIRAO:
DR. PRITAM GOPINATH MUNDE:
SHRI SUMEDHANAND SARSWATI:
SHRI DHARMENDRA YADAV:
SHRI VINAYAK BHAURAO RAUT:
SHRI SHRIRANG APPA BARNE:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government is planning to replace the higher education regulator, University Grants Commission, with new regulator;
- (b) if so, the mandate of proposed new Higher Education Commission of India;
- (c) whether the Government has sought feedback from various stakeholders;
- (d) if so, the response received from various stakeholders on the new Higher Education Commission of India;
- (e) whether the proposed Commission will be freed of funding activities;
- (f) if so, the details thereof;
- (g) whether the Union Government proposes to provide more autonomy to Higher Education Institutions to promote excellence & facilitate holistic growth of the educators system; and
- (h) if so, the facts thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)

- (a) & (b):The Ministry has prepared a draft Higher Education Commission of India Bill, 2018 to repeal of the University Grants Commission (UGC) Act, 1956 and for establishment of the Higher

Education Commission of India (HECI) for promoting the quality of academic instruction, maintenance of academic standards and autonomy of higher educational institutions for free pursuit of knowledge, innovation, incubation, skills and entrepreneurship, and for facilitating access, inclusion and opportunities to all, and providing for comprehensive and holistic growth of higher education and research in a competitive global environment.

(c) & (d): The draft Higher Education Commission of India Bill, 2018 has been put in public domain on 27.06.2018 for seeking comments and suggestions from educationists, stakeholders and general public before 20.07.2018. The Ministry has received 9,926 suggestions/comments covering Members of Parliament, State Governments, academicians, teacher unions, Chambers of Commerce, students etc. and appropriate changes are being made in the draft Bill based on the public feedback.

(e) & (f): The grant disbursement function to Universities and Colleges is now proposed to be located in an entity which works in a transparent, merit-based approach through an ICT enabled platform.

(g) & (h): The Higher Education Commission of India (HECI) shall take measures to promote autonomy of higher educational institutions for free pursuit of knowledge, innovation, incubation, skills and entrepreneurship, and for facilitating access, inclusion and opportunities to all, and providing for comprehensive and holistic growth of higher education and research in a competitive global environment.
